

By E-Mail/ Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ _____ **/A**

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To
The District & Sessions Judge
Charaideo

Dated Guwahati, the _____ September 2022

Sub:- **Permission to avail LTC**

Ref:- Your letter No. DJCHA/2022/1127 dated 23.09.2022

Sir,

With reference to the above, I am directed to inform you that Smti Monica Missong, Sub-Divisional Judicial Magistrate (M), Charaideo, has been allowed to visit Goa by availing LTC for the block period of 2018-2021 (by way of carry forward) w.e.f. 23.10.2022 to 28.10.2022 along with her husband and one minor daughter, by the shortest possible route, as per existing Rules,

Smti Missong may be informed accordingly.

Thanking you.

Yours faithfully,

self

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/8731-8734 /A, dated- 30/9/22
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Monica Missong, Sub-Divisional Judicial Magistrate (M), Charaideo, for information with reference to her letter dated 21.09.2022.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court

self
REGISTRAR (VIGILANCE)

P